

14.53 hrs.

CENTRAL ADVISORY COMMITTEE FOR THE NATIONAL CADET CORPS.

SHRI MALLIKARJUN (Mahbubnagar): I beg to move:—

"That in pursuance of Section 12(1) (i) of the National Cadet Corps. Act, 1948, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to other provisions of the said Act."

MR. DEPUTY SPEAKER: The question is:

"That in pursuance of Section 12(1) (i) of the National Cadet Corps. Act, 1948, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to other provisions of the said Act."

The motion was adopted.

14.54 hrs.

BUSINESS ADVISORY COMMITTEE FORTY-SEVENTH REPORT

SHRI MALLIKARJUN (Mahbubnagar): On behalf of Shri Vidyacharan Shukla, I beg to move:—

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 14th March, 1995."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 14th March, 1995."

The motion was adopted.

14.55 hrs.

MATTERS UNDER RULE 377

(i) Need to Clear Proposal for Conversion of Rupsa-Bangriposi Metre Gauge Railway Line into Broad Gauge

DR. KARTIKESWAR PATRA (Balasore): The survey report for Phase I, that is, conversion of Rupsa-Bangriposi narrow gauge line into broad gauge has since been received by the Ministry of Railways and after due consideration it has been forwarded to the Planning Commission for taking up the conversion work in Phase I. Further more, Phase II survey report for extension of the line to Gorumahisani/Badampahar is in progress and the survey report would have been submitted by December, 1994. After finalisation by the Ministry of Railways the

same should have been forwarded to the Planning Commission for their consideration. The final survey work for conversion of Rupsa-Bangriposi narrow gauge line into broad gauge with extension to Badampahar/Gorumahisani was included in the Budget for 1993-94 but it could not be completed in time due to inadequate funds.

I would, therefore, request the Central Government to approve the proposal for conversion of Rupsa-Bangriposi narrow gauge line into broad gauge and laying the foundation stone for the same immediately.

(ii) Need for setting up of Zonal Headquarters of Central Railway at Jabalpur in Madhya Pradesh

SHRI SHRAVAN KUMAR PATEL (Jabalpur): The people of Jabalpur, have long been bereft of any perceptible developmental activity for decades. At long last they had a reason to be happy and jubilant that Government had decided to set up the zonal headquarters of Central Railway at Jabalpur. This was a well considered decision based on proper survey and experts' opinion.

And yet once again the people of Mahakoshal are looking apprehensively at the agitations in Balispur-Chhatisgarh region against this decision.

As early as in 1983 the Sarin Committee had gone into the advisability of setting up the Zonal Headquarters of Central Railway after looking into all aspects, geographical location and economic viability etc. and had no recommended the setting up of the headquarters of the 10th Railway Zone at Jabalpur.

Again recently another experts' committee was set up to go into the matter with specific reference to examine the question of suitability. This Committee again reiterated the recommendation of the Sarin Committee underlining the advisability and desirability of setting up the zonal headquarters at Jabalpur.

The Railway Minister himself in one of his letters committed that the Central Zonal Headquarters would be established at Jabalpur.

I would now urge upon the hon. Railway Minister to come out with a firm assurance that the well considered decision to locate the Central Railway Zonal Headquarters at Jabalpur would be implemented very soon. The Government might recall that many MPs representing the Mahakoshal region have already lately represented to Government in this regard.

(iii) Need to Review Textile Policy and to Provide Financial Assistance for Modernising and Refuvenating the Sick Textile Mills in the country Particularly in Madhya Pradesh.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Deputy Speaker, Sir, several textile mills run by the National Textile Corporation and State Textile Corporation have been closed down and a number of them are on the verge of closure because of the textile policy of the

Government rendering lakhs of workers jobless. Madhya Pradesh is also a State where a number of Textile mills run by the National Textile Corporation are on the verge of closure. Even after drawing the attention of the Central Government and the State Government time and again nothing effective has been done for their renewal and revival. Although the Central Government had given some suggestions but these are so much unpractical that the labourers can not accept these. These mills do not have financial resources. Under these circumstances the thousands of workers of the textile mills at Indore, Ujjain and Ratlam are very much feared about their closure and there is a lot of resentment among them.

Therefore, my submission to Central Government is that this matter may kindly be considered seriously and financial assistance for the renovation of the sick mills may kindly be provided immediately.

(iv) Need to Release Adequate Funds for Repair and Maintenance of Dilapidated National Highways in Bihar

[English]

DR. MUMTAZ ANSARI (Kodarma): I want to draw the attention of the Government towards the bad condition of the national highways in Bihar. Big pits and ditches have come up on these roads and they have become dangerous for plying any types of vehicles. Due to dilapidated conditions of such national highways many serious accidents have occurred and many precious lives and properties have been lost.

I, therefore, request the Central Government to grant adequate funds to the State Government for strengthening and maintenance of all such national highways of Bihar.

15.00 hrs.

(v) Need to open a Central School at Jehanabad district of Bihar.

[Translation]

SHRI RAMASHRAY PRASAD SINGH (Jehanabad): Mr. Deputy Speaker, Sir, I would like to raise an important issue of my constituency under rule 377. Though Jehanabad district was created long ago yet no Central School has been opened there. Being a terrorist affected district, it has been facing a number of economical, social, educational and other problems.

The State Government is prepared to provide land for this Central School.

Therefore it is urged upon the Government to make allocation from special fund for opening a Central School at Jehanabad so that more and more children from the terrorist affected district can be educated.

(vi) Need to Suitably Recognise the Achievements of Master V. Kutraleswaran, and Outstanding Long Distance Swimmer of Tamil Nadu

[English]

DR. (SHRIMATI) K.S. SOUNDARAM (Tiruchengode): Master V. Kutraleswaran who comes from Tiruchengode in

Tamil Nadu, is an outstanding long distance Swimmer. He has participated in various long distance competitions held in West Bengal, Maharashtra and Gujarat. He has successfully broken the Guinness record created by Shri Mihir Sen by swimming the five sea waves in the Calender year 1994.

I request the Central Government through you, Sir to honour this young talented boy by giving him the Arjuna Award or any other recognition so that our young boys and girls come forward for achievements in the field of sports.

(vii) Need to Allocate more Funds to the Agricultural University at Bhubaneswar in Orissa

SHRI GOPI NATH GAJAPATHI (Berhampur): The Orissa University of Agriculture, Bhubaneswar is facing serious financial crisis. The University was the second largest Agricultural University in the country, when it was established thirty two years ago. The talents students not only from Orissa but from other States also used to come in large number to take admission in that University, as it has been a very famous University. Although the University has achieved great success in providing education, research and modern technical studies to its students, due to want of resources, it is unable to carry on these programmes in modern and scientific ways. The University was established in the pattern of Land Grant University of America. At that time, grants were being obtained from America regularly. After the seventies, external assistance stopped coming to that University. The Central Government also had not been sanctioning funds adequately since then. The tools, machinery and other equipments procured about 30 years ago have now become old and obsolete. When modern and scientific machinery are introduced everywhere, it is not possible to carry on the activities of the University with the existing machinery. As such, modern teachings, demonstrations, practical training and research work have come to a stand still. In addition to the State and Central Government grants, at least 30 crores more are required annually to meet the various expenses needed to run the University.

I urge upon the Central Government to allocate adequate funds to the University of Agriculture, Bhubaneswar from the 1994-95 financial year, in order to save the University from serious crisis.

(viii) Need to Strictly Enforce the Ban on Cowslaughter in the Country

[Translation]

DR. P.R. GANGWAR (Pilibhit): Mr. Deputy Speaker, Sir, the helplessness and anger of cow at the time of its slaughtering cause release of acitnone acid in its body and makes the beef poisonous and its consumption causes 160 diseases in human body. The calf and milk of the cow provide food for one time to 4,10,440 persons whereas beef of a cow can feed only 80 persons.

From cowdung, we get manure, electricity, environmental purifier and several curative elements.